

# THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated 2<sup>nd</sup> July, 2020

**No.HCM.II/184/2015/1623**

On recommendation of the High Court of Meghalaya, the Governor of Meghalaya was pleased to issue notification No. LJ (A) 237/80/336 dated 25.06.2020, appointing Smti. Natalie Ione Dkhar as Judicial Officer Grade II. The Hon'ble, the Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7(B)(5) of the Rules of the High Court of Meghalaya, 2013, is pleased to post the abovenamed Grade-II Judicial Officer as under:-

Sl.No.	Name of Judicial Officer	Present Posting	Posted as	Hand over charge to
1.	Smti. Natalie Ione Dkhar	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh.	Secretary, District Legal Services Authority, Ri-Bhoi District, Nongpoh.	The Chief Judicial Magistrate, Ri-Bhoi District, Nongpoh.

The aforementioned Judicial Officer to handover/take charge by 3<sup>rd</sup> July, 2020.

**By order,**

**REGISTRAR GENERAL**

**Memo. No.HCM.II/184/2015/1623-A**

**Shillong, the 2<sup>nd</sup> July, 2020**

**Copy for information to:-**

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya for kind information of his Lordship.
2. The PS to Hon'ble Mr.Justice Ranjit Vasantrao More, High Court of Meghalaya, Shillong.
3. The PS to Hon'ble Mr.Justice Hamarsan Singh Thangkhiew, High Court of Meghalaya, Shillong
4. The PS to Hon'ble Mr.Justice Wanlura Diengdoh, High Court of Meghalaya, Shillong
5. The Registrar(Admn.), High Court of Meghalaya, Shillong.
6. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.



8. The District & Sessions Judge, Shillong/Jowai/Nongstoin/Nongpoh/Ampati/Williamnagar/Tura/Mawkyrwat.
9. The Director, Meghalaya State Judicial Academy, Shillong.
10. Smti. Natalie Ione Dkhar, Secretary, District Legal Services Authority, R-Bhoi District, Nongpoh.
11. The Accountant General (A&E), Shillong for information and necessary action.
12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
13. The Treasury Officer, Nongpoh for information and necessary action.
- ✓ 14. The Central Project Coordinator, High Court of Meghalaya to upload the same in the official website of the High Court.
15. Office file.

  
**REGISTRAR GENERAL**